

DIVISION BENCH

ITEM NO.153

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.66/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	K.I. INFRADEVELOPERS PVT LTD V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013 R/W RULE 87A OF NCLT RULES

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE *: For the Petitioner*

NONE *: For the RoC*

Sh. Niraj Kumar Singh, for *: For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.

ORDER

- 1.** Ld. Counsel representing the Income Tax Department is present physically. None present for the ROC.
- 2.** However, there is a written request circulated on behalf of the Ld. Counsel, Sh. Aman Kumar Dwivedi representing the Petitioner on account of his marriage.
- 3.** In view of the aforesaid request, the matter is adjourned for further hearing on 9th May, 2024 and to be taken up at 02:30 PM.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*